

O.A. No. 616 of 2010

S. Sankar Rao.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 24.07.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Neither the applicant nor his counsel is present.

Mr. S.K.Ojha, Ld. Counsel appearing for the Respondent-Railways, is present.

We find from the record that neither the applicant nor his counsel has been present to prosecute this case on a number of occasions. Hence, it appears that neither the applicant nor his counsel is interested to pursue this case, which was filed almost two years back, i.e. on 20.07.2010.

In view of the above, the O.A. stands dismissed for default.

Inform the parties.

MEMBER (Judl.)

MEMBER(Admn.)

RK